

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :01/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21178/2024 BLAPL/7682/2024	SAMARA BADANAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /127 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000112/2021
2	D-BLAPL/21182/2024 BLAPL/7683/2024	SURESH KHORA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	MACHHKUND /123 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000115/2023
3	D-BLAPL/21731/2024 BLAPL/7684/2024	TANKADHAR DALEI@KALIA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /115 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000090/2023
4	D-BLAPL/21734/2024 BLAPL/7685/2024	PRASTUTA PAIKA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /138 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Ga Spl/0000097/2023
5	D-BLAPL/22615/2024 BLAPL/7686/2024	BHAGIRATHI BHATT VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	SPL.TASK FORCE /14 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000218/2022
6	D-BLAPL/22582/2024 BLAPL/7687/2024	MANAS BALABANTARAY @ MANTU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	INFOVALLY UPD BHUBANESWAR /179 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000369/2024
7	D-BLAPL/22662/2024 BLAPL/7688/2024	BAHANA DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIKIA /96 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000149/2024
8	D-BLAPL/20780/2024 BLAPL/7689/2024	SANTOSH DALAI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE SADAR /191 /2024 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000690/2024
9	D-BLAPL/22663/2024 BLAPL/7690/2024	JAYANTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DEOGAON /51 /2022 2ND ADDL.DIST.JUDGE, BALANGIR(Ba SC/0000094/2022
10	D-BLAPL/22819/2024 BLAPL/7691/2024	ASHUTOS PARIDA VS STATE OF ODISHA	DR. SUSANT KUMAR KANUNGO VS	BIRIDI PS /194 /2023 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP Spl/0000039/2023
11	D-BLAPL/21689/2024 BLAPL/7692/2024	BAPUNI BISOYI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	BADAGADA /311 /2024 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar GR/0000632/2024

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12	D-BLAPL/22036/2024 BLAPL/7693/2024	SOUMYA RANJAN PRADHAN @ SOMU VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	LINGARAJ P.S. /231 /2022 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000018/2023
13	D-BLAPL/22282/2024 BLAPL/7694/2024	AGINDEO BIN VS UNION OF INDIA (NCB)	AMULYA RATNA PANDA VS	NCB BHUBANESWAR /9 /2021 3RD ADJ BHUBANESWAR(Khordha) TR/0000458/2021
14	D-BLAPL/22543/2024 BLAPL/7695/2024	SURAJ SAHU VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SUNDARGARH SADAR /38 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000180/2024
15	D-BLAPL/22569/2024 BLAPL/7696/2024	DAITARI KISAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	HARICHANDANPUR /152 /2024 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000949/2024
16	D-BLAPL/22723/2024 BLAPL/7697/2024	PARSURAM LALIT VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /34 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000033/2023
17	D-BLAPL/22501/2024 BLAPL/7698/2024	KHIRA NAYAK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	BARKOTE /280 /2024 S.D.J.M. CIVIL JUDGE (JD),DEOGARH(D CT/0000594/2024
18	D-BLAPL/22791/2024 BLAPL/7699/2024	BABI DAS @ BABBY DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BANAPUR P.S. /159 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000202/2024
19	D-BLAPL/22832/2024 BLAPL/7700/2024	DIBAKAR RANA VS STATE OF ODISHA	SATYABRATA PANDA VS	KANTAMAL /14 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000035/2023
20	D-BLAPL/20981/2024 BLAPL/7701/2024	BHAGAWAN MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000058/2024
21	D-BLAPL/22207/2024 BLAPL/7702/2024	CHITTA RANJAN SAHOO @ MADHU VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	SPL.TASK FORCE /11 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000283/2023
22	D-BLAPL/22362/2024 BLAPL/7703/2024	PAMA @ PRAMOD PALAI VS STATE OF ODISHA	DEBASNAN DAS VS	AUL /88 /2020 A.D.J.,KENDRAPARA(Kendrapara) ST/0000022/2021
23	D-BLAPL/21225/2024	HARIPADA MANDAL	SANJAYA KUMAR PATRI	MARINE PS AT JAMBO /71 /2024

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	BLAPL/7704/2024	VS STATE OF ODISHA	VS	S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001136/2024
24	D-BLAPL/22401/2024 BLAPL/7705/2024	KAILAS PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhama
25	D-BLAPL/21383/2024 BLAPL/7706/2024	SUJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	2(A)CC/000023/2024 KALIMELA /159 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang
26	D-BLAPL/22402/2024 BLAPL/7707/2024	SIPAN @ SIPUN DAS VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	Spl/0000112/2024 BHANDARIPOKHARI /355 /2023 A.D.J.,BHADRAK(Bhadrak)
27	D-BLAPL/22406/2024 BLAPL/7708/2024	DINESH YADABASI VS STATE OF ODISHA	MANORANJAN PADHY VS	ST/0000083/2024 BOUDH /150 /2024 SPECIAL JUDGE,BAUDH(Baudh)
28	D-BLAPL/21627/2024 BLAPL/7709/2024	NISAR AHMAD VS STATE OF ODISHA	AMIT KUMAR NATH VS	Spl/0000049/2024 ANGUL TOWN /569 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
29	D-BLAPL/21350/2024 BLAPL/7710/2024	JAGA @ AMIYA KUMAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	GR/0001081/2024 JAGANNATHA PRASAD /242 /2024 JMFC, JAGANNATH PRASAD(Ganjam)
30	D-BLAPL/22930/2024 BLAPL/7711/2024	RAJESH KUMAR NAYAK VS STATE OF ODISHA	RAMESH AGARWAL VS	GR/0000374/2024 LINGARAJ P.S. /126 /2024 J.M.F.C.,BHUBANESWAR(Khordha)
31	D-BLAPL/21352/2024 BLAPL/7712/2024	JAGA @ AMIYA KUMAR SWAIN VS STATE OF ODISHA	LAMBODOR ACHARI VS	CT/0000412/2024 JAGANNATHA PRASAD /241 /2024 JMFC, JAGANNATH PRASAD(Ganjam)
32	D-BLAPL/21888/2024 BLAPL/7713/2024	ALOK KUMAR VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	GR/0000373/2024 BALLIGUDA /139 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama
33	D-BLAPL/21678/2024 BLAPL/7714/2024	PRAMOD SETH VS STATE OF ODISHA	RAMAKANTA MISHRA VS	Spl/0000061/2023 / /0 SPECIAL JUDGE,BALANGIR(Balangir)
34	D-BLAPL/21890/2024 BLAPL/7715/2024	LAXMAN SHARMA VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	2(A)CC/000021/2023 BALLIGUDA /139 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama

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35	D-BLAPL/21877/2024 BLAPL/7716/2024	STATE OF ODISHA RAGHUNATHA KHOSLA VS STATE OF ODISHA	PVS NANAJI ACHARY VS	Spl/0000061/2023 PAHALA /37 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000061/2023
36	D-BLAPL/22246/2024 BLAPL/7717/2024	BIKRAM KESHARI SWAIN VS STATE OF ODISHA	S.S.RAY (2) VS	DHARAKOT PS /226 /2024 A.D.J.,ASKA(Ganjam) Spl/0000013/2024
37	D-BLAPL/22137/2024 BLAPL/7718/2024	RUSHIKESH @ MUNA RANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /266 /2024 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001110/2024
38	D-BLAPL/22426/2024 BLAPL/7719/2024	SOUMYA RANJAN BARIK VS STATE OF ODISHA	SOMANATH MITRA VS	/ /0 DISTRICT & SESSIONS JUDGE,CUTTAC 2(A)CC/0000085/2024
39	D-BLAPL/22690/2024 BLAPL/7720/2024	RAHUL KUMAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000059/2024
40	D-BLAPL/22781/2024 BLAPL/7721/2024	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	KHANDAGIRI P.S. /491 /2022 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0005891/2022
41	D-BLAPL/22695/2024 BLAPL/7722/2024	SK. RAFIQ VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SPL.TASK FORCE /18 /2022 A.D.J.,BALASORE(Baleshwar) Spl/0000029/2023
42	D-BLAPL/21921/2024 BLAPL/7723/2024	MUHAMMED SHABEER KV VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /47 /2024 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000086/2024
43	D-BLAPL/19287/2024 BLAPL/7724/2024	TAPAN BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BARKOTE /93 /2023 A.D.J.,DEOGARH(Debagarh) ST/0000092/2023
44	D-BLAPL/21118/2024 BLAPL/7725/2024	SWADHIN PUJHARI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JUNAGARH /325 /2022 SPECIAL JUDGE, DHARMAGARH(Kalah Spl/0000013/2022
45	D-BLAPL/21923/2024 BLAPL/7726/2024	RABINARAYAN DALAI VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	/ /0 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000050/2024

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46	D-BLAPL/22113/2024 BLAPL/7727/2024	SIMADRI SEDA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	SEMILLIGUDA /97 /2022 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000069/2022
47	D-BLAPL/21484/2024 BLAPL/7728/2024	MUTURA @ DEBA PRASAD SAHOO VS STATE OF ODISHA	LOKANATH NAIK VS	CHOUDWAR /186 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000066/2024
48	D-BLAPL/22242/2024 BLAPL/7729/2024	PAUL NAG @ CHRISTIAN VS STATE OF ODISHA	PVS NANAJI ACHARY VS	BORIGUMMA /27 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000122/2024
49	D-BLAPL/22294/2024 BLAPL/7730/2024	BIKASH MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /274 /2023 3RD ADJ BHUBANESWAR(Khordha) CT/0000034/2024
50	D-BLAPL/21766/2024 BLAPL/7731/2024	BHAGIRATHI SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C,TANGI(Khordha) 2(B)CC/0000005/2024
51	D-BLAPL/21636/2024 BLAPL/7732/2024	KATURI @ TUNA @ KARBA @ SUKANTA ROUT VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	NILGIRI /32 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000085/2024
52	D-BLAPL/22217/2024 BLAPL/7733/2024	DILLIP SIL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /317 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000395/2024
53	D-BLAPL/21637/2024 BLAPL/7734/2024	SAMBHU @ GOURANGA NAYAK VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	NILGIRI /32 /2024 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000085/2024
54	D-CMAPL/32138/2024 CMAPL/224/2024	LAXMIDHAR SWAIN VS RABINDRA PARIDA	ADV. VS	/ / () / /
55	D-CMP/32302/2024 CMP/831/2024	LAXMIPRIYA MUDULI VS MANORAMA MUDULI	MAHESWAR MOHANTY VS	/ / CIVIL JUDGE (S.D), PIPILI(Puri) CS/0000031/2023
56	D-CMP/31564/2024 CMP/832/2024	ORISSA CONSTRUCTION AND TECHNO ENGINEERING COOPERATIVE SOCIETY LTD, VS BRUNDABAN SAHOO	DEBASHIS PATTANAIAK VS	/ / CIVIL JUDGE (JD),BHUBANESWAR(Kh CS/0002163/2018
57	D-CMP/32306/2024	SARASWATI NANDA	JAGAJIBAN PRADHAN	/ /

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	CMP/833/2024	VS NARAYAN NANDA	VS	CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0001054/2019
58	D-CMP/32569/2024 CMP/834/2024	SASWATI DAS@SASWATI MALLICK VS ASHOK KUMAR DAS	ABHISHEK DASH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE Tc/0000022/2011
59	D-CMP/32418/2024 CMP/835/2024	OM SHREE SHREE TARAK BRAHMA HANUMAN TEMPLE COMMITTEE, ROURKELA VS SECY., ROURKELA DEVLOPMENT AUTHORITY, ROURKELA	BISWA PRAKASH DHAL VS	// CIVIL JUDGE (JD),ROURKELA(Sundargar CS/0000020/2012
60	D-CMP/31449/2024 CMP/836/2024	RADHASYAM MOHARANA VS PRADYUMNA KUMAR MOHARANA	PRAVAT RANJAN SUTAR VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000376/2022
61	D-CMP/32649/2024 CMP/837/2024	KUMARI MAMATA DAS VS RANJEETA PADHIARY	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa CS/0000024/2016
62	D-CMP/32242/2024 CMP/838/2024	SANTILATA ROUT VS SURENDRA ROUT	SUKANTA KUMAR NAYAK (2) VS	// DISTRICT & SESSIONS JUDGE,BHADRA RFA/0000033/2023
63	D-CMP/32258/2024 CMP/839/2024	HRUSHI CHANDRA NAIK VS MALATILATA SAHU	RABINDRA KUMAR SAHOO VS	// CIVIL JUDGE (SD),KARANJIA(Mayurbhar TS/0000007/1997
64	D-CONTC/27332/2024 CONTC/5804/2024	MRUTYUNJAYA MOHAPATRA VS DEORANJAN KUMAR SINGH, I.A.S.	SRIDHAR RATH VS	// () //
65	D-CONTC/25164/2024 CONTC/5805/2024	SANTOSH KUMAR RATH VS ARAVIND AGRAWAL,SECY.,HIGHER EDU. DEPT.	SANDHYARANI PANI VS	// () //
66	D-CONTC/29602/2024 CONTC/5806/2024	DILLIP KUMAR SAHOO VS ARAVIND AGRAWAL, SECY., H.E DEPT.	BIDYALOK MOHAPATRA VS	// () //
67	D-CONTC/29472/2024 CONTC/5807/2024	RAMA CHANDRA SAHU VS ANU GARG, I.A.S.	ADV VS	// () //
68	D-CONTC/29338/2024 CONTC/5808/2024	SRIKUMAR PATEL VS	ALOK KUMAR PANDA VS	// () //

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69	D-CONTC/27709/2024 CONTC/5809/2024	LAXMAN BHOL,D.E.O,SONEPUR BABURAM MALIK VS LALATENDU JENA, COMMNR.,ENDOWMENT, BBSR	ADV VS	// // ()
70	D-CONTC/29859/2024 CONTC/5810/2024	ARAKHITA SETHI VS SUSHIL KUMAR LOHANI, I.A.S.	ADV VS	// // ()
71	D-CONTC/30575/2024 CONTC/5811/2024	AKHAYA KUMAR CHHOTARAYA VS SANJAY KUMAR SINGH, IAS	ADV. VS	// // ()
72	D-CONTC/32446/2024 CONTC/5812/2024	JYOSTNARANI MOHARANA VS NIKHIL PAVAN KALYAN, IAS	ADV. VS	// // ()
73	D-CONTC/31749/2024 CONTC/5813/2024	SOBHANETRI SUNA VS ANU GARG, I.A.S.	ADV. VS	// // ()
74	D-CONTC/32451/2024 CONTC/5814/2024	SIBANEE SATAPATHY VS NIKHIL PAVAN KALYAN, IAS	ADV. VS	// // ()
75	D-CONTC/32089/2024 CONTC/5815/2024	RAJESH JAGAT VS ALOK KAR, ADDL. SECY. W.R DEPT.	ADV. VS	// // ()
76	D-CONTC/27652/2024 CONTC/5816/2024	BRUNDABAN PAHIL VS ASWATHY S., I.A.S.	KSHIROD KUMAR PAHIL VS	// // ()
77	D-CONTC/28857/2024 CONTC/5817/2024	ANANDAKANDA BARIK VS ARAVIND AGRAWAL, I.A.S.	ADV. VS	// // ()
78	D-CONTC/31984/2024 CONTC/5818/2024	BISWAJIT SWAIN VS ARINDAM DAKUA, IAS	ADV. VS	// // ()
79	D-CONTC/32065/2024 CONTC/5819/2024	GOPAL KRUSHNA BARAL VS ROOPA ROSHAN SAHOO, COMMNR. CUM SECY., ST AND SC DEVELOPMENT DEPT.	ADV. VS	// // ()

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80	D-CONTC/30226/2024 CONTC/5820/2024	NILAMANI TRIPATHY VS MANOJ AHUJA, CHIEF SECY. GOVT. OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
81	D-CONTC/31942/2024 CONTC/5821/2024	SUSHMARANI MARTH VS ARABINDA PADHI, I.A.S	ADV. VS	// 0 //
82	D-CONTC/31958/2024 CONTC/5822/2024	PRATAP KESHARI PATTNAIK VS ARABINDA PADHI, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/31960/2024 CONTC/5823/2024	SURYA NARAYAN RATH VS ARABINDA PADHI, I.A.S	ADV. VS	// 0 //
84	D-CONTC/31974/2024 CONTC/5824/2024	NIRANJAN BADU VS ARABINDA PADHI, I.A.S	ADV. VS	// 0 //
85	D-CONTC/32204/2024 CONTC/5825/2024	KISHORE NAG VS PITRA TIGA, DIVISIONAL MANAGER, OFDC,NABRANGPUR	ADV. VS	// 0 //
86	D-CONTC/31488/2024 CONTC/5826/2024	MANAS RANJAN JENA VS PRATIVA MANJARI DAS, DEO,BALASORE	ADV. VS	// 0 //
87	D-CONTC/31591/2024 CONTC/5827/2024	KASINATH JENA VS ASWATHY S., IAS	ADV. VS	// 0 //
88	D-CONTC/31597/2024 CONTC/5828/2024	GOPAL CHANDRA ROUL VS ANU GARG, PRINCIPAL SECRETARY, W.R DEPT.	ADV. VS	// 0 //
89	D-CONTC/31940/2024 CONTC/5829/2024	DEBASWAPNA MISHRA VS ARABINDA PADHI, I.A.S	ADV. VS	// 0 //
90	D-CONTC/31943/2024 CONTC/5830/2024	SUCHARITA BALABANTRAY VS ARABINDA PADHI, I.A.S	ADV. VS	// 0 //
91	D-CONTC/31945/2024	SUBHADRA MISHRA	ADV.	//

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	CONTC/5831/2024	VS ARABINDA PADHI, I.A.S.	VS	() //
92	D-CONTC/31947/2024 CONTC/5832/2024	SONALI DAS VS ARABINDA PADHI, IAS	ADV. VS	// () //
93	D-CONTC/31950/2024 CONTC/5833/2024	SARITA MOHANTY VS ARABINDA PADHI, IAS	ADV. VS	// () //
94	D-CONTC/31964/2024 CONTC/5834/2024	AMBUJA BEHERA VS ARABINDA PADHI, I.A.S	ADV. VS	// () //
95	D-CONTC/31968/2024 CONTC/5835/2024	RADHANATH HOTA VS ARABINDA PADHI, I.A.S	ADV. VS	// () //
96	D-CONTC/31590/2024 CONTC/5836/2024	SABITA RANI MOHANTY VS ASWATHY S., IAS	ADV. VS	// () //
97	D-CONTC/32274/2024 CONTC/5837/2024	ROHIT KUMAR BHOI VS ASWATHY S, I.A.S	ADV. VS	// () //
98	D-CONTC/32392/2024 CONTC/5838/2024	NIMAIN CHARAN NAYAK VS NEELAM SHAMI RAO, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA	DEBASIS ROUT VS	// () //
99	D-CONTC/31615/2024 CONTC/5839/2024	SUBASH BHOI VS SATYABRATA SAHU, IAS	ADV. VS	// () //
100	D-CONTC/31778/2024 CONTC/5840/2024	JUBARAJ SAMAL VS NIBEDITA PANI, O.E.S.	RAMESH CHANDRA SWAIN VS	// () //
101	D-CRLA/20735/2024 CRLA/750/2024	SHYAMA SUNDAR BARIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JAJPUR TOWN /311 /2019 ADHOC ADDL. DIST. AND SESSIONS JU Spl/0000188/2019
102	D-CRLA/20931/2024 CRLA/751/2024	SANKAR BHOI VS	PRAFULLA KUMAR KAR VS	SAINTALA /187 /2021 SPECIAL JUDGE,BALANGIR(Balangir)

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103	D-CRLA/21693/2024 CRLA/752/2024	STATE OF ODISHA SAGAR SOREN@BANKA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	Spl/0000112/2021 CHOUDWAR /375 /2021 AD-HOC ADJ (FTSC),CUTTACK(Cuttack)
104	D-CRLA/22340/2024 CRLA/753/2024	TAPI@TAPIRAM SUNA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	Spl/0000117/2021 KANTABANJI /65 /2023 ADDL.SESIONS JUDGE,KANTABANJI(Cuttack)
105	D-CRLA/22516/2024 CRLA/754/2024	CHITTARANJAN MAHANTA@CHITA VS STATE OF ODISHA	SURESH KUMAR JENA VS	SC/0000041/2023 TIKAYATPALI /33 /2024 ADDL.SESIONS JUDGE,BONAI(Sundargarh)
106	D-CRLLP/20250/2024 CRLLP/27/2024	HEMANGINI SAHOO VS STATE OF ODISHA	DILIP KUMAR SAHU VS	Spl/0000003/2024 / /0 J.M.F.C.,BHUBAN(Dhenkanal)
107	D-CRLMA/22379/2024 CRLMA/134/2024	BUTURU@MADHABA SIRIKIA VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	ICC/0000025/2012 JAJPUR ROAD /308 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur)
108	D-CRLMA/22383/2024 CRLMA/135/2024	AGADI PENTHEI VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	CT/0000846/2023 JAJPUR ROAD /567 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur)
109	D-CRLMC/20626/2024 CRLMC/2842/2024	KANHA @ AJIT KUMAR DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	CT/0001529/2023 PATTAMUNDAI /23 /2024 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI
110	D-CRLMC/21103/2024 CRLMC/2843/2024	DEBASIS SENAPATI VS STATE OF ODISHA	BANASHIDHAR SATAPATHY VS	GR/0000058/2024 TURUMUNGA /78 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Dist)
111	D-CRLMC/21109/2024 CRLMC/2844/2024	GOPAL KRUSHNA MOHANTY VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	GR/0001217/2020 NAYAKOT /52 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Dist)
112	D-CRLMC/21736/2024 CRLMC/2845/2024	SANJAYA KUMAR DASH@TUNA DASH VS STATE OF ODISHA	MAHES DAS VS	GR/0001211/2020 BALLIGUDA /174 /2006 S.D.J.M.,BALLIGUDA(Kandhamal)
113	D-CRLMC/20645/2024 CRLMC/2846/2024	BHARATI PATRA VS STATE OF ODISHA(VIG)	KISHORE KUMAR MISHRA VS	GR/0000352/2006 VIGILANCE PS (BERHAMPUR) /43 /2010 C.J.M.,BERHAMPUR(Ganjam)

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114	D-CRLMC/21380/2024 CRLMC/2847/2024	BUDHI MALLIK VS STATE OF ODISHA	VIVEKANANDA JENA VS	KHANTAPADA /201 /2021 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000629/2021
115	D-CRLMC/20644/2024 CRLMC/2848/2024	SUSIM KANTI MOHANTY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	NAYAPALLI P.S. /276 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000586/2023
116	D-CRLMC/22222/2024 CRLMC/2849/2024	PRAKASH PATRA VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	HINDOL /49 /2018 S.D.J.M.,HINDOL(Dhenkanal) GR/0000149/2018
117	D-CRLMC/20151/2024 CRLMC/2850/2024	PRADEEP KUMAR DAS VS STATE OF ODISHA	DEEPAK KUMAR SAHOO VS	PATTAMUNDAI /10 /2007 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000038/2007
118	D-CRLMC/22947/2024 CRLMC/2851/2024	PRAVASH SAHU@PRAVASH KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /35 /2023 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000283/2023
119	D-CRLMC/22769/2024 CRLMC/2852/2024	NIRANJAN SAHU VS REEMA SAHU	SAMIR KUMAR MISHRA, SR. ADV. VS	//0 DISTRICT & SESSIONS JUDGE,BHUBANESWAR CRA/0000010/2024
120	D-CRLMC/22800/2024 CRLMC/2853/2024	BIRANCHI NARAYAN DASH VS KUTTAM KISHORE SARJANSINGH	SUBHRA NARAYAN GAYA VS	//0 DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR CRA/0000015/2024
121	D-CRLMC/22641/2024 CRLMC/2854/2024	ANTARYAMI PANDA VS KHETRA MOHAN HOTA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /263 /2022 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPATNA ICC/0000147/2023
122	D-CRLMC/22646/2024 CRLMC/2855/2024	SISIR KUMAR MISHRA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	LAHUNIPADA /170 /2021 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000616/2021
123	D-CRLMC/22901/2024 CRLMC/2856/2024	SAILENDU BISWAL VS STATE OF ODISHA	SATYA PRAKASH SATAPATHY VS	MAHILA P.S.(BBSR) /3 /2020 3RD ADJ BHUBANESWAR(Khordha) CT/0000010/2022
124	D-CRLMC/22484/2024 CRLMC/2857/2024	K.SATYANARAYAN MURTY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	LALBAG /78 /2021 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000340/2021
125	D-CRLMC/22369/2024	SUDHANSU SEKHAR SAHOO@SUDHANSU SEKHAR SAHOO	JUGALA KISHORE PANDA	RANPUR /265 /2007

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	CRLMC/2858/2024	VS STATE OF ODISHA	VS	J.M.F.C.,RANPUR(Nayagarh) GR/0000265/2007
126	D-CRLMC/22526/2024 CRLMC/2859/2024	KARUNKAR PRAHARAJ@KARUNAKARA PRAHARAJ VS STATE OF ODISHA	RAJKUMAR SUTAR VS	TANGARPALI /147 /2017 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000680/2017
127	D-CRLMC/21837/2024 CRLMC/2860/2024	SATYAJIT MISHRA VS HARAPRIYA TRIPATHY	PRANAB KUMAR GHOSE VS	//0 1ST ADJ,CUTTACK(Cuttack) CRA/0000011/2024
128	D-CRLMC/21972/2024 CRLMC/2861/2024	BABU PARIDA @ SATYABADI PARIDA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /221 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0000491/2023
129	D-CRLMC/21074/2024 CRLMC/2862/2024	JAGAN BEHERA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /60 /2021 CIVIL JUDGE (S.D.) CUM A.S.J.(W.C.),BO ST/0000017/2022
130	D-CRLMC/22355/2024 CRLMC/2863/2024	MD SHAHID VS STATE OF ODISHA	HARIPAD MOHANTY VS	BIDANASI /68 /2015 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000250/2022
131	D-CRLMC/21297/2024 CRLMC/2864/2024	SUBASH BEHERA VS PRINCIPAL SECRETARY TO THE GOVT., HOME DEPT.	Suryakanta Jena VS	MAHILA P.S. BUXIBAZAR /10 /2023 AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack) Spl/0000013/2023
132	D-CRLMC/22367/2024 CRLMC/2865/2024	LOKANATH SAMAL VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MOHANA /33 /2012 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000004/2012
133	D-CRLMP/20365/2024 CRLMP/1122/2024	RAMAKRUSHNA GOUDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
134	D-CRLMP/22528/2024 CRLMP/1123/2024	KANDHEI MALIK VS STATE OF ODISHA	SAILABALA JENA VS	AUL /455 /2024 () //
135	D-CRLMP/21511/2024 CRLMP/1124/2024	NARAYAN CHANDRA ROUT VS STATE OF ODISHA	SUBASH CHANDRA ROUT VS	// () //
136	D-CRLMP/21082/2024 CRLMP/1125/2024	BASANTA KUMAR TRIPATHY VS	BISHAL BAIVAB VS	LAXMISAGAR P.S. /363 /2021 ()

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137	D-CRLMP/21192/2024 CRLMP/1126/2024	STATE OF ODISHA RITA RANI MOHANTY VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// JALESWAR /108 /2013 () //
138	D-CRLMP/21713/2024 CRLMP/1127/2024	SAHIRA BIBI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// LAXMISAGAR P.S. /313 /2024 () //
139	D-CRLREV/22722/2024 CRLREV/376/2024	DEBARAJ REDDY@R.DEBARAJ REDDY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// ASKA /61 /2007 A.D.J.,ASKA(Ganjam) CRA/000029/2015
140	D-CRLREV/22245/2024 CRLREV/377/2024	RAJALAXMI SATAPATHY VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	CUTTACK VIGILANCE /13 /2008 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000005/2019
141	D-CRLREV/22416/2024 CRLREV/378/2024	ANITA MANJARI DASH VS SUBHRAJYOTI MISHRA	MANAS RANJAN SATPATHY VS	// 1ST ADJ,CUTTACK(Cuttack) CRA/0000044/2023
142	D-ELPET/32817/2024 ELPET/28/2024	GURUBUX SINGH AHLUWALIA VS SANATAN MAHAKUD	SANKET KANUNGO VS	// () //
143	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS VS SANJIB KUMAR MALLICK	SUBASH MOHAPATRA VS	// () //
144	D-FAO/32264/2024 FAO/346/2024	GAJENDRA PARIDA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000076/2019
145	D-FAO/32267/2024 FAO/347/2024	RINKU BEHERA VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000044/2020
146	D-FAO/32272/2024 FAO/348/2024	KULMANTI DEVI VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000108/2023
147	D-FAO/29576/2024 FAO/349/2024	D.M.,ORIENTAL INSURANCE CO. LTD VS KUMARI BHANJA	RIMJHIMBALA PATI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000243/2019

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148	D-FAO/32262/2024 FAO/350/2024	SNEHALATA BARIK VS UNION OF INDIA	SATYABAN SAHOO VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000051/2021
149	D-GCRLA/22238/2024 GCRLA/10/2024	STATE OF ODISHA VS PRAKASH CHANDRA DIXIT	SANGRAM DAS, S.C.V VS	BHUBANESWAR VIGILANCE /18 /2015 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW TR/0000044/2015
150	D-JCRLA/23071/2024 JCRLA/130/2024	AREE@JISAB MANKADIA VS STATE OF ODISHA	ADV. VS	KALIAPANI /94 /2020 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000116/2020
151	D-JCRLA/23074/2024 JCRLA/131/2024	PRAKASH BACHHA VS STATE OF ODISHA	ADV. VS	TELKOI /32 /2019 ADDL.DIST.JUDGE,KEONJHAR(Kendujh Spl/0000002/2020
152	D-JCRLA/23079/2024 JCRLA/132/2024	MUCHI SAMAD VS STATE OF ODISHA	ADV. VS	RAIRANGPUR (RURAL) /77 /2023 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000047/2023
153	D-JCRLA/23083/2024 JCRLA/133/2024	KUNU@RAJARAM HANSDAH VS STATE OF ODISHA	ADV. VS	JHARPOKHARIA /100 /2017 DISTRICT & SESIONS JUDGE,BARIPAD. ST/0000077/2018
154	D-JCRLA/23085/2024 JCRLA/134/2024	PRAHALLAD JANI VS STATE OF ODISHA	ADV. VS	PAPADAHANDI /176 /2021 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000006/2022
155	D-JCRLA/23089/2024 JCRLA/135/2024	GAGAN DANSANA VS STATE OF ODISHA	ADV. VS	KATARBAGA /45 /2018 A.D.J.,SAMBALPUR(Sambalpur) ST/0000094/2018
156	D-LAA/30474/2024 LAA/24/2024	CHANDRAMA DALAI VS SPECIAL LAND ACQUISITION OFFICER, BHAWANIPATNA, KALAHANDI	MOHENDRA KUMAR MOHAPATRO VS	// CIVIL JUDGE (SD),BHAWANIPATNA(Ka LAR/0000005/2020
157	D-MACA/29372/2024 MACA/743/2024	MANAGER,LEGAL, M/S. BAJAJ ALLIANZ GI CO. L.T.D. VS SASMITA BISWAL @ JENA	ADAM ALI KHAN VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000203/2018
158	D-MACA/29598/2024 MACA/744/2024	D.M,M/S. NATIONAL INSURANCE CO. LT.D. VS SUJIT KUMAR SAHU	PRAMOD KUMAR TRIPATHY VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000185/2018
159	D-MACA/28032/2024	KOTAK MAHINDRA GENERAL INSURANCE CO. LTD	ADAM ALI KHAN	//

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	MACA/745/2024	VS RAJMITA MAJHI	VS	3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000195/2019
160	D-MATA/27795/2024 MATA/261/2024	NARMADA SAHOO VS RAJESH KUMAR BEHERA	ASHOK KUMAR BEHERA VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CP/0000467/2023
161	D-RPFAM/32208/2024 RPFAM/215/2024	SRIMANTA HATI VS BINDHYABASINI BEHERA	SUKANTA KUMAR DALAI VS	// JUDGE FAMILY COURT,CUTTACK(Cuttack) CMA/0000024/2020
162	D-RPFAM/31008/2024 RPFAM/216/2024	KABIRANJAN NAYAK VS SARITA BHAL	DEBASIS TRIPATHY VS	// JUDGE FAMILY COURT, KENDRAPARA Ctp/0000176/2016
163	D-RSA/31463/2024 RSA/267/2024	KHULANA MOHAPATRA VS USHARANI SETHI	TAPAN KUMAR MOHANTY VS	// ADDL. SESSION JUDGE,ATHAMALIK(Athamalik) RFA/0000011/2007
164	D-RVWPET/31813/2024 RVWPET/167/2024	BHARAT BHUSAN NAYAK VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// () //
165	D-STREV/31650/2024 STREV/32/2024	M/S NARAYAN PATRA BIJAY PATRA VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// () //
166	D-TRP(C)/32534/2024 TRP(C)/207/2024	MADHUSMITA LENKA VS NILADRI MOHAN BAL	RABINDRA NATH PRUSTY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000122/2024
167	D-TRP(C)/32574/2024 TRP(C)/208/2024	SUCHARITA SATAPATHY VS PRASHANTA KUMAR HOTA	NIRANJAN PANDA VS	// JUDGE FAMILY COURT,KHURDA(Khordha) CP/0000006/2023
168	D-TRP(C)/32588/2024 TRP(C)/209/2024	SUCHARITA SATAPATHY VS DEBASHIS TRIPATHY	NIRANJAN PANDA VS	// CIVIL JUDGE (SD),KHURDA(Khordha) CS/0000289/2022
169	D-TRP(C)/33063/2024 TRP(C)/210/2024	SONY @ GAYATRI BEURIK VS DILLIP KUMAR BEURIK	RABINDRA NATH PANDA VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000045/2023
170	D-TRP(C)/30958/2024 TRP(C)/211/2024	TULIKA MOHANTY VS	SEKH ZAKIR HUSSAIN VS	// JUDGE FAMILY COURT,PURI(Puri)

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171	D-TRP(C)/32114/2024 TRP(C)/212/2024	SRIKUMAR SHAKTIDATTA MOHANTY BHABINI PATRA@BHABANI PATRA VS DINABANDHU PATRA	TUSAR KUMAR MISHRA VS	CP/0000307/2023 // JUDGE FAMILY COURT, KEONJHAR(Keo)
172	D-TRP(C)/32202/2024 TRP(C)/213/2024	KAMINI OJHA VS SATYABRATA SWAIN	SURYAKANTA DWIBEDI VS	CP/0000031/2022 // IST MACT, PURI(Puri)
173	D-TRP(C)/32807/2024 TRP(C)/214/2024	SUSHREESMITA CHOUDHURY VS ALOK JYOTI PATTNAIK	SATYABRATA MOHANTY VS	Mac/0000531/2017 // JUDGE FAMILY COURT,BHUBANESWA
174	D-TRPCRL/21791/2024 TRPCRL/58/2024	PRADIP KUMAR SWAIN VS SILPA BISOI	ASHOK KUMAR SARANGI VS	CP/0000248/2024 //0 JMFC, SEMILIGUDA(Koraput)
175	D-WA/31520/2024 WA/2077/2024	STATE OF ODISHA VS BHAJA MALLIK	PRADEEP KUMAR ROUT A.G.A. VS	MISCA/0000007/2024 // ()
176	D-WA/32494/2024 WA/2078/2024	RAMAYANA PRASADA BARAL VS STATE OF ODISHA	BIKASH JENA VS	// ()
177	D-WA/29798/2024 WA/2079/2024	STATE OF ODISHA VS RAMAKANTA BISWAL	AMIYA KUMAR MISHRA, A.G.A. VS	// ()
178	D-WA/30518/2024 WA/2080/2024	JYOTIRMAYA SADANGI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()
179	D-WA/31521/2024 WA/2081/2024	STATE OF ODISHA VS BIJAY KUMAR GHADEI	PRADEEP KUMAR ROUT A.G.A. VS	// ()
180	D-WA/31522/2024 WA/2082/2024	STATE OF ODISHA VS RENUBALA ROUT	PRADEEP KUMAR ROUT, A.G.A. VS	// ()
181	D-WA/31523/2024 WA/2083/2024	STATE OF ODISHA VS AJAYA KUMAR DEBATA	PRADEEP KUMAR ROUT, A.G.A. VS	// ()

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182	D-WA/31621/2024 WA/2084/2024	MAHANADI COALFIELDS LTD., SAMBALPUR VS JAYANTA KUMAR PRADHAN	HARIPAD MOHANTY VS	// 0 //
183	D-WA/27559/2024 WA/2085/2024	CHAIRMAN, ODISHA MINING CORPORATION LTD VS PRASANNA KUMAR NAYAK	PRAVAT KUMAR MUDULI VS	// 0 //
184	D-WA/31524/2024 WA/2086/2024	STATE OF ODISHA VS BHASKAR CHANDRA SETHI	PRADEEP KUMAR ROUT A.G.A. VS	// 0 //
185	D-WA/31525/2024 WA/2087/2024	STATE OF ODISHA VS MAYADHAR KHATUA	PRADEEP KUMAR ROUT VS	// 0 //
186	D-WA/31526/2024 WA/2088/2024	STATE OF ODISHA VS SARAT KUMAR MANGARAJ	PRADEEP KUMAR ROUT, A.G.A VS	// 0 //
187	D-WA/31536/2024 WA/2089/2024	STATE OF ODISHA VS PRAVAKAR NAYAK	AMIYA KUMAR MISHRA, A.G.A VS	// 0 //
188	D-WA/31551/2024 WA/2090/2024	STATE OF ODISHA VS DAMODARA RANA	PRADEEP KUMAR ROUT VS	// 0 //
189	D-WA/31552/2024 WA/2091/2024	STATE OF ODISHA VS KULAMANI SAHOO	PRADEEP KUMAR ROUT, A.G.A VS	// 0 //
190	D-WA/31553/2024 WA/2092/2024	STATE OF ODISHA VS RAMA CHANDRA SAHOO	PRADEEP KUMAR ROUT, A.G.A VS	// 0 //
191	D-WA/31555/2024 WA/2093/2024	STATE OF ODISHA VS DEBAKI BARIK	PRADEEP KUMAR ROUT, A.G.A VS	// 0 //
192	D-WA/31556/2024 WA/2094/2024	STATE OF ODISHA VS KARTIK CHANDRA PRADHAN	SUVASHISH PATTANAIK, A.G.A VS	// 0 //
193	D-WA/31557/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, ASC	//

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	WA/2095/2024	VS	VS	0
		DOLAGOVINDA MALLICK		//
194	D-WA/31559/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A	//
	WA/2096/2024	VS	VS	0
		RAMA CHANDRA PASA		//
195	D-WA/31560/2024	STATE OF ODISHA	PRADEEP KUMAR ROUT, A.G.A	//
	WA/2097/2024	VS	VS	0
		BANSIDHAR DALABEHERA		//
196	D-WP(C)/26710/2024	DALIMBA BEHERA	MANAS KUMAR CHAND	//
	WP(C)/18314/2024	VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/28769/2024	BHABANI SANKAR MOHANTY	DEVI PRASANNA NAYAK	//
	WP(C)/18315/2024	VS	VS	0
		THE GENERAL MANAGER, THE SAMAJA, CUTTACK		//
198	D-WP(C)/28496/2024	BUDHA NAYAK	GOKHA BEHERA	//
	WP(C)/18316/2024	VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/30008/2024	HARIHAR BEHERA	NIRANJAN BISWAL	//
	WP(C)/18317/2024	VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/30511/2024	KRUSHNA CHANDRA SWAIN	NIHAL RATH	//
	WP(C)/18318/2024	VS	VS	0
		COMMNR. CUM SECY. TO GOVT. RURAL DEVELOPMENT DEPT. BBSR		//
201	D-WP(C)/32238/2024	SUNITA NAYAK	BISWAJIT MOHANTY	//
	WP(C)/18319/2024	VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/28498/2024	JANARDAN NAYAK	GOKHA BEHERA	//
	WP(C)/18320/2024	VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/30530/2024	G.CHANDINI	ASISH MISHRA	//
	WP(C)/18321/2024	VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/29761/2024	MANJULATA MOHANTY	DINESH RAY	//
	WP(C)/18322/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/31825/2024 WP(C)/18323/2024	STATE OF ODISHA DHAMARA MARINE PRIMARY FISHERMAN CO-OPEARTIVE SOCIETY, BHADRAK VS	GOPINATH MISHRA VS	// // ()
206	D-WP(C)/31472/2024 WP(C)/18324/2024	STATE OF ODISHA RABINDRA PARIDA VS	PRAVASH CHANDRA JENA VS	// // ()
207	D-WP(C)/30760/2024 WP(C)/18325/2024	STATE OF ODISHA G.SUCHITRA REDDY VS	ARUN KUMAR PATRA VS	// // ()
208	D-WP(C)/31847/2024 WP(C)/18326/2024	STATE OF ORISSA RAJENDRA PRASAD JENA VS PRINCIPAL, CHRISTIAN MEDICAL COLLEGE	TRILOCHAN PANIGRAHI VS	// // ()
209	D-WP(C)/31785/2024 WP(C)/18327/2024	M.TIRUPATI ACHARY VS	KRISHNA CHANDRA SAHU VS	// // ()
210	D-WP(C)/30788/2024 WP(C)/18328/2024	STATE OF ODISHA AJAYA KUMAR SWAIN VS	AUROBINDA SAHOO VS	// // ()
211	D-WP(C)/30557/2024 WP(C)/18329/2024	STATE OF ORISSA PRADEEP KUMAR JENA VS	PRAVAT KUMAR PANDA VS	// // ()
212	D-WP(C)/31110/2024 WP(C)/18330/2024	STATE OF ODISHA BASANTA KUMAR MOHAPATRA VS	SAURAV MOHANTY VS	// // ()
213	D-WP(C)/30813/2024 WP(C)/18331/2024	STATE OF ODISHA PADMABATI MALLICK VS THE COLLECTOR, CUTTACK	AKSHAYA KUMAR PANDEY VS	// // ()
214	D-WP(C)/31787/2024 WP(C)/18332/2024	SUJATA BEHERA VS	KRISHNA CHANDRA SAHU VS	// // ()
215	D-WP(C)/32874/2024 WP(C)/18333/2024	STATE OF ODISHA PHILLIPS KUMAR SAMANTARAY VS STATE OF ODISHA	KALPATARU KHUNTIA VS	// // ()

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216	D-WP(C)/30841/2024 WP(C)/18334/2024	M/S ARYANS INFRASTRUCTURE PVT. LTD., BBSR VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
217	D-WP(C)/31890/2024 WP(C)/18335/2024	SATYA RANJAN SAHOO VS THE SUB COLLECTOR, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //
218	D-WP(C)/31114/2024 WP(C)/18336/2024	NARAYAN KAR VS STATE OF ORISSA	SAURAV MOHANTY VS	// 0 //
219	D-WP(C)/32789/2024 WP(C)/18337/2024	CHINMAY PRADHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
220	D-WP(C)/31573/2024 WP(C)/18338/2024	SHAIKH COLLEGE OF NURSING,MAYURBHANJ VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
221	D-WP(C)/31902/2024 WP(C)/18339/2024	KALAM COLLEGE OF NURSING, GANJAM VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
222	D-WP(C)/31845/2024 WP(C)/18340/2024	NIRUPAMA SAHOO VS UNION OF INDIA	SAHASRA JYOTI NANDA VS	// 0 //
223	D-WP(C)/31574/2024 WP(C)/18341/2024	PADMALAYA SCHOOL AND COLLEGE OF NURSING, KORAPUT VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
224	D-WP(C)/30590/2024 WP(C)/18342/2024	NANDINI PATRO VS THE ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
225	D-WP(C)/31897/2024 WP(C)/18343/2024	SIEMS COLLEGE OF NURSING VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
226	D-WP(C)/32631/2024 WP(C)/18344/2024	KUSUM TETE VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
227	D-WP(C)/30845/2024	SWARNALATA SCHOOL OF NURSING, PURI	LAXMIKANTA MOHANTY	//

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	WP(C)/18345/2024	VS STATE OF ORISSA	VS	0 //
228	D-WP(C)/31150/2024 WP(C)/18346/2024	SANTOSH KUMAR PATTANAİK VS STATE OF ODISHA	SASİM AJİTAV PATTNAİK VS	// 0 //
229	D-WP(C)/32021/2024 WP(C)/18347/2024	KUNİLATA SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
230	D-WP(C)/31228/2024 WP(C)/18348/2024	BAİDHARA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //
231	D-WP(C)/30850/2024 WP(C)/18349/2024	DİBYAJYOTI SCHOOL OF NURSİNG, PURI VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //
232	D-WP(C)/31903/2024 WP(C)/18350/2024	PURNA CHANDRA SAMAL VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
233	D-WP(C)/31548/2024 WP(C)/18351/2024	RAMESH CHANDRA MISHRA VS STATE OF ODISHA	BİSHAL BAIYAB VS	// 0 //
234	D-WP(C)/32929/2024 WP(C)/18352/2024	BABULA KUMAR BEHERA VS THE CHAIRMAN, UTKAL GRAMEEN BANK, BOLANGİR	ASHOK KUMAR BEHERA VS	// 0 //
235	D-WP(C)/31059/2024 WP(C)/18353/2024	LİLİMA BHUKTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
236	D-WP(C)/30972/2024 WP(C)/18354/2024	SUNİTI MOHAKUD VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	// 0 //
237	D-WP(C)/30591/2024 WP(C)/18355/2024	RABI SANKAR SAHU VS STATE OF ODISHA	TİKERAM MEHER VS	// 0 //
238	D-WP(C)/31822/2024 WP(C)/18356/2024	PRAKASH CHANDRA MOHANTY VS	MAHENDRA KUMAR SAHOO VS	// 0

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239	D-WP(C)/31948/2024 WP(C)/18357/2024	STATE OF ODISHA NIKUNJA BIHARI MAHARANA VS	DIPTI RANJAN BHOKTA VS	// // 0
240	D-WP(C)/32792/2024 WP(C)/18358/2024	STATE OF ODISHA GUNANIDHI SAHOO VS	PRAVASH CHANDRA JENA VS	// // 0
241	D-WP(C)/31062/2024 WP(C)/18359/2024	STATE OF ODISHA RAKESH CHANDRA LENKA VS	SANJIB MOHANTY VS	// // 0
242	D-WP(C)/31017/2024 WP(C)/18360/2024	STATE OF ODISHA SARAT KUMAR ROUT VS	TAPAN KUMAR KAMILA VS	// // 0
243	D-WP(C)/31875/2024 WP(C)/18361/2024	STATE OF ODISHA SAJUN KISHOR SAMAL VS	KUNAL KUMAR SWAIN VS	// // 0
244	D-WP(C)/32350/2024 WP(C)/18362/2024	STATE OF ODISHA ANIL KUMAR PANDA VS	MANAS PATI VS	// // 0
245	D-WP(C)/32119/2024 WP(C)/18363/2024	STATE OF ODISHA ANJAN KUMAR DEY VS	SUVALAXMI DEVI VS	// // 0
246	D-WP(C)/30593/2024 WP(C)/18364/2024	STATE OF ODISHA NILIMA NAYAK VS	BIDYALOK MOHAPATRA VS	// // 0
247	D-WP(C)/31039/2024 WP(C)/18365/2024	STATE OF ODISHA MANASI DASH VS	SANTOSH KUMAR BRAHMA VS	// // 0
248	D-WP(C)/31879/2024 WP(C)/18366/2024	UNION OF INDIA M/S NANDA INFRA CONSTRUCTION PVT.LTD , ANUGUL VS	KAMAL BEHARI PANDA VS	// // 0
249	D-WP(C)/31063/2024 WP(C)/18367/2024	STATE OF ODISHA PRAFULLA KUMAR SWAIN VS	ANIL KUMAR BEHERA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/32157/2024 WP(C)/18368/2024	RUDRA PRASAD GOUDA VS COMNR CUM SECY, REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	SANJIB MOHANTY VS	// 0 //
251	D-WP(C)/32346/2024 WP(C)/18369/2024	NITYANANDA DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
252	D-WP(C)/32186/2024 WP(C)/18370/2024	SATYAJIT DUTTA VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
253	D-WP(C)/32351/2024 WP(C)/18371/2024	SANTOSH KUMAR TRIPATHY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
254	D-WP(C)/30603/2024 WP(C)/18372/2024	BANGALI PRADHAN VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
255	D-WP(C)/31884/2024 WP(C)/18373/2024	SATYA RANJAN SAHOO VS SUB COLLECTOR, DHENKANAL	AMIT PRASAD BOSE VS	// 0 //
256	D-WP(C)/32187/2024 WP(C)/18374/2024	GOVINDA CHANDRA BHOI VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
257	D-WP(C)/32251/2024 WP(C)/18375/2024	RAGHUNATH SAHU VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
258	D-WP(C)/32432/2024 WP(C)/18376/2024	SRIDHAR BISWAL VS COLLECTOR, KENDRAPARA	ABINASH ROUTRAY VS	// 0 //
259	D-WP(C)/32200/2024 WP(C)/18377/2024	GOBINDA CHANDRA SUNAMAJHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
260	D-WP(C)/30615/2024 WP(C)/18378/2024	SUJATA PRIYADARSHINI PATTANAIAK VS REGISTRAR CIVIL COURTS	AMITAV MOHANTY VS	// 0 //
261	D-WP(C)/31069/2024	SANTOSH KUMAR MOHANTA	SAURAV MOHANTY	//

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	WP(C)/18379/2024	VS STATE OF ORISSA	VS	0 //
262	D-WP(C)/32241/2024 WP(C)/18380/2024	NASIMA KHATOON VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //
263	D-WP(C)/30618/2024 WP(C)/18381/2024	SUPRIYA SENAPATI VS COLLECTOR, JAGATSINGHPUR	NITYANANDA BEHURIA VS	// 0 //
264	D-WP(C)/31044/2024 WP(C)/18382/2024	MANJULATA NAYAK VS UNION OF INDIA	SANTOSH KUMAR BRAHMA VS	// 0 //
265	D-WP(C)/31072/2024 WP(C)/18383/2024	KUMUDA BANDHU PATNAIK VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
266	D-WP(C)/31969/2024 WP(C)/18384/2024	RASMITA KHILAR VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
267	D-WP(C)/31967/2024 WP(C)/18385/2024	SUDARSAN BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
268	D-WP(C)/30933/2024 WP(C)/18386/2024	PRASAN KUAMR SAHOO VS STATE OF ODISHA	SIBA PRASADA PATI VS	// 0 //
269	D-WP(C)/31971/2024 WP(C)/18387/2024	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
270	D-WP(C)/29756/2024 WP(C)/18388/2024	DHARMENDRA KUMBHAR VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
271	D-WP(C)/31795/2024 WP(C)/18389/2024	ROJALIN PRADHAN VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
272	D-WP(C)/31086/2024 WP(C)/18390/2024	JAGANNATH PATRA VS	ASHOK DAS VS	// 0

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273	D-WP(C)/33059/2024 WP(C)/18391/2024	THE ADDL.COMMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM SAPANA KUMARI VS REGIONAL MANAGER, TATA AIG GENERAL INSURANCE COMPANY, BBSR	BINOD KUMAR HATI VS	// // 0 //
274	D-WP(C)/32162/2024 WP(C)/18392/2024	KUMUDINI SAMARTH VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
275	D-WP(C)/30116/2024 WP(C)/18393/2024	KESHAB CHANDRA ROUT VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
276	D-WP(C)/30125/2024 WP(C)/18394/2024	BHASKAR CHANDRA BISWAL VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
277	D-WP(C)/32469/2024 WP(C)/18395/2024	BHANJANI NAIK VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //
278	D-WP(C)/29837/2024 WP(C)/18396/2024	TADI HIMAGIRI RAO VS STATE OF ODISHA	RAMANATH ACHARYA VS	// 0 //
279	D-WP(C)/30118/2024 WP(C)/18397/2024	RAMESH SAHOO VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
280	D-WP(C)/30107/2024 WP(C)/18398/2024	SUBASH CHANDRA PELLA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
281	D-WP(C)/30640/2024 WP(C)/18399/2024	PRATIVA MANJARI DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
282	D-WP(C)/30119/2024 WP(C)/18400/2024	SAILABALA SAHOO VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
283	D-WP(C)/29925/2024 WP(C)/18401/2024	SUSANTA BADARAITA VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //

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284	D-WP(C)/33070/2024 WP(C)/18402/2024	M/S AAREL FOUNDATION TRUST , JHARSUGUDA VS ZONAL MANAGER , UNION BANK OF INDIA , BBSR	SUNIL KUMAR PANDA VS	// 0 //
285	D-WP(C)/30113/2024 WP(C)/18403/2024	DAMODAR PANIGRAHI VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
286	D-WP(C)/30122/2024 WP(C)/18404/2024	RAGHUNATH BEHERA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
287	D-WP(C)/29927/2024 WP(C)/18405/2024	RASHMI RANJAN GHADEI VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
288	D-WP(C)/31970/2024 WP(C)/18406/2024	AMULYA MOHANTY VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
289	D-WP(C)/30646/2024 WP(C)/18407/2024	JAGNESWAR SWAIN VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
290	D-WP(C)/30130/2024 WP(C)/18408/2024	BIHARILAL PATEL VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
291	D-WP(C)/33011/2024 WP(C)/18409/2024	JITENDRA NATH MAHANTA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
292	D-WP(C)/30140/2024 WP(C)/18410/2024	GOBINDA CHANDRA SETHI VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
293	D-WP(C)/30133/2024 WP(C)/18411/2024	SANTANU PANIGRAHI VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
294	D-WP(C)/29942/2024 WP(C)/18412/2024	ARUNA SWAIN VS STATE OF ODISHA	ASISH MISHRA VS	// 0 //
295	D-WP(C)/31575/2024	BALASORE COLLEGE OF NURSING, BALASORE	PARSURAM DAS	//

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	WP(C)/18413/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/32707/2024 WP(C)/18414/2024	ARADHYA SCHOOL OF NURSING, JAJPUR VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
297	D-WP(C)/31495/2024 WP(C)/18415/2024	DOLASINGH SAHU VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
298	D-WP(C)/30022/2024 WP(C)/18416/2024	SANTOSH KUMAR GARANAYAK VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
299	D-WP(C)/30136/2024 WP(C)/18417/2024	NARAYAN PRADHAN VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
300	D-WP(C)/30143/2024 WP(C)/18418/2024	JITENDRA NARAYAN JENA VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
301	D-WP(C)/30159/2024 WP(C)/18419/2024	RAMA CHANDRA BHUYAN VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
302	D-WP(C)/32286/2024 WP(C)/18420/2024	PREETI PRAGYAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
303	D-WP(C)/32329/2024 WP(C)/18421/2024	AMIYA RANJAN MISHRA VS NAYAGARH DISTRICT CENTRAL COOPRATIVE BANK LTD, NAYAGARH	SANJIB MOHANTY VS	// 0 //
304	D-WP(C)/32233/2024 WP(C)/18422/2024	RITAYANI COLLEGE OF NURSING, MAYURBHANJ VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
305	D-WP(C)/30151/2024 WP(C)/18423/2024	SARAT KUMAR PANDA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
306	D-WP(C)/30139/2024 WP(C)/18424/2024	TUNA PRADHAN VS	SANJIB KUMAR RATH VS	// 0

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307	D-WP(C)/30255/2024 WP(C)/18425/2024	STATE OF ORISSA GITANJALI MALIK VS	JUDHISTHIR SAHOO VS	// // 0
308	D-WP(C)/32403/2024 WP(C)/18426/2024	STATE OF ODISHA KANAKLATA PARIDA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
309	D-WP(C)/30158/2024 WP(C)/18427/2024	PUNJAB NATIONAL BANK, NEW DELHI PURNA CHANDRA SAHOO VS	BASUDEV BARIK VS	// // 0
310	D-WP(C)/32701/2024 WP(C)/18428/2024	THE NATIONAL HIGHWAY AUTHORITY OF INDIA, NEW DELHI SANGRAM KESHARI BEHERA VS	SAURAV TIBREWAL VS	// // 0
311	D-WP(C)/30162/2024 WP(C)/18429/2024	UNION OF INDIA BIJAYALAXMI HARICHANDAN VS	GOPAL KRUSHNA NANDA VS	// // 0
312	D-WP(C)/30214/2024 WP(C)/18430/2024	STATE OF ORISSA RAJKISHORE ROUL VS	RAMA CHANDRA JENA VS	// // 0
313	D-WP(C)/32395/2024 WP(C)/18431/2024	STATE OF ODISHA RAMAKANTA TRIPATHY VS	DEBASIS ROUT VS	// // 0
314	D-WP(C)/30692/2024 WP(C)/18432/2024	STATE OF ODISHA PRADEEP KUMAR SAHU VS	SRI SADASIVA PATRA VS	// // 0
315	D-WP(C)/31088/2024 WP(C)/18433/2024	STATE OF ODISHA BATTAKRISHNA MOHANTY VS	ANIL KUMAR BEHERA VS	// // 0
316	D-WP(C)/32396/2024 WP(C)/18434/2024	STATE OF ODISHA MAYADHAR DASH VS	DEBASIS ROUT VS	// // 0
317	D-WP(C)/30588/2024 WP(C)/18435/2024	STATE OF ODISHA SANJAYA KUMAR RATH VS	SAMEER KUMAR DAS VS	// // 0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD,BBSR		//

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318	D-WP(C)/30613/2024 WP(C)/18436/2024	SUKANTA KUMAR SARANGI VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SAMEER KUMAR DAS VS	// 0 //
319	D-WP(C)/30207/2024 WP(C)/18437/2024	BHAIRABA MAHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
320	D-WP(C)/32421/2024 WP(C)/18438/2024	ROHIT KUMAR DEHERI VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
321	D-WP(C)/32693/2024 WP(C)/18439/2024	NARENDRA DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
322	D-WP(C)/30899/2024 WP(C)/18440/2024	RAJ KUMAR BEHERA VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
323	D-WP(C)/30147/2024 WP(C)/18441/2024	PRATIMA KUMARI SWAIN VS STATE OF ORISSA	GOPAL KRUSHNA NANDA VS	// 0 //
324	D-WP(C)/32228/2024 WP(C)/18442/2024	SAI SNEHA COLLEGE OF NURSING, JAGATSINGHPUR VS STATE OF ODISHA	PARSURAM DAS VS	// 0 //
325	D-WP(C)/30857/2024 WP(C)/18443/2024	M/S DEVI TRANSPORT, DHENKANAL VS THE CHIEF COMNR OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// 0 //
326	D-WP(C)/30868/2024 WP(C)/18444/2024	DAMODAR SAHOO VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
327	D-WP(C)/31089/2024 WP(C)/18445/2024	GOKUL CHANDRA MOHANTA VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// 0 //
328	D-WP(C)/30961/2024 WP(C)/18446/2024	SHENHAKANTI HARIJAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
329	D-WP(C)/30877/2024	REENA MISHRA @ PANDA	ASHOK KUMAR SARANGI	//

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	WP(C)/18447/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/30995/2024 WP(C)/18448/2024	UMAKANTA PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
331	D-WP(C)/30348/2024 WP(C)/18449/2024	M S SHIVA JYOTI CONSTRUCTION ALIAS SHIVAJYOTI CONPRO PVT. LTD VS GOVT. OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
332	D-WP(C)/31091/2024 WP(C)/18450/2024	CHAKRADHAR BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
333	D-WP(C)/30892/2024 WP(C)/18451/2024	NIRMAL CHANDRA JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
334	D-WP(C)/32613/2024 WP(C)/18452/2024	SUBHAM PATEL VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// 0 //
335	D-WP(C)/30192/2024 WP(C)/18453/2024	KRUSHNA CHANDRA MOHANTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
336	D-WP(C)/30389/2024 WP(C)/18454/2024	PRASANTA GUPTA@PRASANTA KUMAR GUPTA VS BHAGIRATHI MUIJIA	TUSAR KUMAR MISHRA VS	// 0 //
337	D-WP(C)/30567/2024 WP(C)/18455/2024	ANJANEYA AGENCIES, KHURDA VS ASST. COMNR OF STATE TAX, CT AND GST , BBSR-III CIRCLE	AJIT KUMAR ROY VS	// 0 //
338	D-WP(C)/32397/2024 WP(C)/18456/2024	UPENDRA PRASAD SAHOO VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
339	D-WP(C)/33023/2024 WP(C)/18457/2024	M/S.MATARANI TRANSPORTS, SUNDERGARH VS MAHANADI COALFIELDS LTD.,SAMBALPUR	PRAFULLA KUMAR RATH VS	// 0 //
340	D-WP(C)/30570/2024 WP(C)/18458/2024	M/S. RECHARGEKIT FINTECH (P) LTD. BBSR VS	AJIT KUMAR ROY VS	// 0

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341	D-WP(C)/31094/2024 WP(C)/18459/2024	ASST. COMMNR. OF STATE TAX, CT AND GST, BBSR SIBARAM MOHANTY VS STATE OF ODISHA	ANIL KUMAR BEHERA VS	// // 0 //
342	D-WP(C)/32113/2024 WP(C)/18460/2024	DAITARI MAHAPATRA VS STATE OF ORISSA	KEDAR CHANDRA SARANGI VS	// 0 //
343	D-WP(C)/32449/2024 WP(C)/18461/2024	PARAMESWAR BISWAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
344	D-WP(C)/32197/2024 WP(C)/18462/2024	SRIKANTA MAHALIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
345	D-WP(C)/31100/2024 WP(C)/18463/2024	ABHIMANYU ROUT VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
346	D-WP(C)/32205/2024 WP(C)/18464/2024	RAMANATH PRADHAN VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
347	D-WP(C)/30695/2024 WP(C)/18465/2024	MADAN MOHAN BEHERA VS STATE OF ODISHA	SRI SADASIVA PATRA VS	// 0 //
348	D-WP(C)/32223/2024 WP(C)/18466/2024	SUBRATA KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
349	D-WP(C)/32283/2024 WP(C)/18467/2024	MANOJ KUMAR SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
350	D-WP(C)/32282/2024 WP(C)/18468/2024	ABHINANDA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
351	D-WP(C)/32281/2024 WP(C)/18469/2024	GOBINDA SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //

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352	D-WP(C)/32416/2024 WP(C)/18470/2024	KESHARI PRUSTI VS STATE OF ODISHA	PRAHALLAD SAHU VS	// () //
353	D-WP(C)/30852/2024 WP(C)/18471/2024	M/S DEVI TRANSPORT, DHENKANAL VS THE CHIEF COMNR OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// () //
354	D-WP(C)/31934/2024 WP(C)/18472/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// () //
355	D-WP(C)/32688/2024 WP(C)/18473/2024	SANJAY KUMAR BHOLA VS RTO BHUBANESWAR -II , KHURDA	BRAJA MOHAN SARANGI VS	// () //
356	D-WP(C)/32435/2024 WP(C)/18474/2024	LOKANATH BHOI VS STATE OF ODISHA	MANAS PATI VS	// () //
357	D-WP(C)/33047/2024 WP(C)/18475/2024	BADRI NARAYAN RATHI VS STATE OF ODISHA	SUVALAXMI DEVI VS	// () //
358	D-ABLAPL/21632/2024 ABLAPL/8161/2024	MINATI @ SABNAM BEGAM VS STATE OF ODISHA	AMIT KUMAR NATH VS	ANGUL TOWN /569 /2024 () //
359	D-ABLAPL/19258/2024 ABLAPL/8162/2024	TEJRAJ SINGH VS STATE OF ODISHA	SWARAJ PATEL VS	HEMGIR /401 /2023 () //
360	D-ABLAPL/20848/2024 ABLAPL/8163/2024	GOBARDHAN NAIK VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KOMNA PS /164 /2013 () //
361	D-ABLAPL/22044/2024 ABLAPL/8164/2024	RAMESHWARA NAIK @ NAEK VS STATE OF ODISHA	SATYABRATA DASH VS	KASHIPUR /90 /2023 () //
362	D-ABLAPL/20935/2024 ABLAPL/8165/2024	DHANESHWAR CHHATRIA VS STATE OF ODISHA	PRATYUSHA NAIDU VS	LOISINGHA(BOLANGIR) /230 /2024 () //
363	D-ABLAPL/21834/2024	SATYAJIT PRADAN@BUBU	PRASANTA KUMAR NANDA	LINGARAJ P.S. /199 /2018

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	ABLAPL/8166/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/22045/2024 ABLAPL/8167/2024	RAMESHWARA NAIK @ NAEK VS STATE OF ODISHA	SATYABRATA DASH VS	KASHIPUR /92 /2023 () //
365	D-ABLAPL/21143/2024 ABLAPL/8168/2024	SATYANARAYAN NIAK @ SATAYA NARYAN NAYAK VS STATE OF ODISHA	JANAKI KANTA MOHAPATRA VS	JARADA /204 /2023 () //
366	D-ABLAPL/21865/2024 ABLAPL/8169/2024	MANMATH MOHAPATRA @ MANMATH MAHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /171 /2024 () //
367	D-ABLAPL/22103/2024 ABLAPL/8170/2024	BASANTA MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARAKOT PS /302 /2022 () //
368	D-ABLAPL/21878/2024 ABLAPL/8171/2024	INDLA CHAITANYA OMKAR YADAV VS STATE OF ODISHA	SRINIVAS MOHANTY VS	MAHILA P.S. BUXIBAZAR /103 /2024 () //
369	D-ABLAPL/22132/2024 ABLAPL/8172/2024	CHETABANI DAS VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //
370	D-ABLAPL/21236/2024 ABLAPL/8173/2024	AVINNA DAS @ AVINNA CHARANA DAS VS STATE OF ODISHA	ASWINI KUMAR MOHANTY VS	GOBINDAPUR /143 /2024 () //
371	D-ABLAPL/21396/2024 ABLAPL/8174/2024	ARJUNA MOHAPATRA VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	DELANGA /93 /2024 () //
372	D-ABLAPL/22147/2024 ABLAPL/8175/2024	PINKUN PARIDA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	DELANGA /272 /2024 () //
373	D-ABLAPL/21455/2024 ABLAPL/8176/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BIDANASI /158 /2024 () //
374	D-ABLAPL/22193/2024 ABLAPL/8177/2024	SAHADEV SAMAL VS	KHUSBU PANIGRAHI VS	/ /0 J.M.F.C.,SORO(Baleshwar)

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375	D-ABLAPL/22655/2024 ABLAPL/8178/2024	STATE OF ODISHA GOPAL CHANDRA MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	2(A)CC/0000432/2024 CHANDAPUR /109 /2024 () //
376	D-ABLAPL/21462/2024 ABLAPL/8179/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	Guru Prasad Behera VS	Bamapada (Industrial Area) /107 /2024 () //
377	D-ABLAPL/22679/2024 ABLAPL/8180/2024	BIKASH BHUYAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHAMNAGAR /300 /2024 () //
378	D-ABLAPL/22260/2024 ABLAPL/8181/2024	AMULYA KUMAR SAMAL VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	JAJPUR TOWN /305 /2024 () //
379	D-ABLAPL/22206/2024 ABLAPL/8182/2024	SUNIL KUMAR NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	ASKA /242 /2016 () //
380	D-ABLAPL/21593/2024 ABLAPL/8183/2024	PANKAJ DAS VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	GRAM GANJAM /157 /2024 () //
381	D-ABLAPL/22586/2024 ABLAPL/8184/2024	KASHINATH SAHU@SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BHADRAK RURAL /292 /2024 () //
382	D-ABLAPL/22046/2024 ABLAPL/8185/2024	RAMESHWARA NAIK @ NAEK VS STATE OF ODISHA	SATYABRATA DASH VS	KASHIPUR /94 /2023 () //
383	D-ABLAPL/22587/2024 ABLAPL/8186/2024	BABAJI @ DHRUBA CHARAN BEHERA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ERASAMA /449 /2023 () //
384	D-ABLAPL/22593/2024 ABLAPL/8187/2024	DEBENDRA MAHALIK @ KUNA VS STATE OF ODISHA	MAHES DAS VS	BASUDEVPUR /396 /2024 () //
385	D-ABLAPL/22606/2024 ABLAPL/8188/2024	SANJAYA KUMAR PRADHAN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /122 /2024 () //

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386	D-ABLAPL/22255/2024 ABLAPL/8189/2024	P.BHIMUDU VS STATE OF ODISHA	HARIPAD MOHANTY VS	BERHAMPUR TOWN /223 /2024 () //
387	D-ABLAPL/22539/2024 ABLAPL/8190/2024	SWABHIMAN PARHI VS STATE OF ODISHA	RAMAKANTA PANDA VS	BALIAPAL /133 /2024 () //
388	D-ABLAPL/21704/2024 ABLAPL/8191/2024	JAGABANDHU NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000220/2017
389	D-ABLAPL/22546/2024 ABLAPL/8192/2024	DILIP KUMAR ROUT VS STATE OF ODISHA	AVIRAM PATRA VS	INFOCITY PS /198 /2024 () //
390	D-ABLAPL/22258/2024 ABLAPL/8193/2024	P.DEEPAK KUMAR YADAV VS STATE OF ODISHA	HARIPAD MOHANTY VS	BERHAMPUR TOWN /223 /2024 () //
391	D-ABLAPL/22567/2024 ABLAPL/8194/2024	DILLIP KUMAR MISHRA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /181 /2023 () //
392	D-ABLAPL/22035/2024 ABLAPL/8195/2024	RAMESHWARA NAIK @ NAEK VS STATE OF ODISHA	SATYABRATA DASH VS	KASHIPUR /96 /2023 () //
393	D-ABLAPL/22568/2024 ABLAPL/8196/2024	MEDHA @ MEDHA KANHAR @ DARASHAN KANHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	BAUNISUNI /57 /2019 () //
394	D-ABLAPL/22263/2024 ABLAPL/8197/2024	AKSHAYA KUMAR BAL @ AKHAY BAL VS STATE OF ODISHA	GHANASHYAM DASH VS	BALICHANDRAPUR /324 /2024 () //
395	D-ABLAPL/22570/2024 ABLAPL/8198/2024	ANGADA RANA VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /267 /2023 () //
396	D-ABLAPL/22037/2024 ABLAPL/8199/2024	RAMESHWARA NAIK @ NAEK VS STATE OF ODISHA	SATYABRATA DASH VS	KASHIPUR /101 /2023 () //
397	D-ABLAPL/22571/2024	SUBRAT SENAPATI	SURESH KUMAR PANDA	AUL /227 /2024

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	ABLAPL/8200/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/22041/2024 ABLAPL/8201/2024	RAMESHWARA NAIK @ NAEK VS STATE OF ODISHA	SATYABRATA DASH VS	KASHIPUR /97 /2023 () //
399	D-ABLAPL/22574/2024 ABLAPL/8202/2024	SATYABRATA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /320 /2024 () //
400	D-ABLAPL/22042/2024 ABLAPL/8203/2024	RAMESHWARA NAIK @ NAEK VS STATE OF ODISHA	SATYABRATA DASH VS	KASHIPUR /93 /2023 () //
401	D-ABLAPL/21708/2024 ABLAPL/8204/2024	JALENDRA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /250 /2023 () //
402	D-ABLAPL/22043/2024 ABLAPL/8205/2024	RAMESHWARA NAIK @ NAEK VS STATE OF ODISHA	SATYABRATA DASH VS	KASHIPUR /109 /2023 () //
403	D-ABLAPL/22607/2024 ABLAPL/8206/2024	GANGADHAR PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	LINGARAJ P.S. /81 /2024 () //
404	D-ABLAPL/22389/2024 ABLAPL/8207/2024	BISWAJIT SAHA VS STATE OF ODISHA	ASHOK JENA VS	LAXMISAGAR P.S. /268 /2024 () //
405	D-ABLAPL/22878/2024 ABLAPL/8208/2024	KESHAB SAHANI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BHANJANAGAR /666 /2024 () //
406	D-ABLAPL/22618/2024 ABLAPL/8209/2024	YOGESH ROUSTRAY @ APUL VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	MADHUPATNA /106 /2024 () //
407	D-ABLAPL/22881/2024 ABLAPL/8210/2024	SAYAN @ BICHITRA MALIK @ BICHITA MALLICK @ BICHITA MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /294 /2024 () //
408	D-ABLAPL/22619/2024 ABLAPL/8211/2024	KALPANA MAJHI VS	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /97 /2024 ()

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409	D-ABLAPL/22883/2024 ABLAPL/8212/2024	STATE OF ODISHA SANGRAM KESHARI SAHOO VS	DEBIDUTTA MOHAPATRA VS	// / /0 ()
410	D-ABLAPL/22650/2024 ABLAPL/8213/2024	STATE OF ODISHA JATINDRA KAMILA VS	SURYAKANTA DWIBEDI VS	// REMUNA /108 /2024 ()
411	D-ABLAPL/22899/2024 ABLAPL/8214/2024	STATE OF ODISHA GATIKRUSHNA NAYAK VS	GYANA RANJAN NAYAK VS	// KANIHA /295 /2022 ()
412	D-ABLAPL/22687/2024 ABLAPL/8215/2024	STATE OF ODISHA SAROJ PRADHAN @ SAROJ KUMAR PRADHAN VS	BYOMOKESH SAHOO VS	// JUJUMURA /119 /2024 ()
413	D-ABLAPL/22904/2024 ABLAPL/8216/2024	STATE OF ODISHA PRAHALLAD NAYAK @ DHARMENDRA NAYAK VS	SANJIT MISHRA VS	// DASPALLA /22 /2024 ()
414	D-ABLAPL/22251/2024 ABLAPL/8217/2024	STATE OF ODISHA RATNAMANI JENA VS	BIBHUTI RANJAN MOAHANTY VS	// KHAIRA /6 /2024 ()
415	D-ABLAPL/22905/2024 ABLAPL/8218/2024	STATE OF ODISHA PAHALLA NAYAK @ DHARMENDRA NAYAK VS	SANJIT MISHRA VS	// DASPALLA /151 /2024 ()
416	D-ABLAPL/22915/2024 ABLAPL/8219/2024	STATE OF ODISHA DILLIP KUMAR PATTANAİK VS	JYOTIRMAYA SAHOO VS	// NACHUNI /230 /2024 ()
417	D-ABLAPL/22689/2024 ABLAPL/8220/2024	STATE OF ODISHA KAKAYA KHURA@KAKEI KHURA VS	SABYASACHI MISHRA VS	// TUREIKELA /230 /2024 ()
418	D-ABLAPL/22371/2024 ABLAPL/8221/2024	STATE OF ODISHA NABIN KUMAR SINGA VS	BISWORANJAN SWAIN VS	// BANDOMUNDA /122 /2024 ()
419	D-ABLAPL/22064/2024 ABLAPL/8222/2024	STATE OF ODISHA RAJENDRA NATH VS	LAXMINARAYAN PATEL VS	// BASUDEVPUR /535 /2024 ()
		STATE OF ODISHA		//

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420	D-ABLAPL/22931/2024 ABLAPL/8223/2024	SANATAN KANDI @ SANESH KANDI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NIALI /64 /2012 () //
421	D-ABLAPL/22713/2024 ABLAPL/8224/2024	GANGADHAR GOUDA @ GANGA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /227 /2024 () //
422	D-ABLAPL/21845/2024 ABLAPL/8225/2024	RABINDRA DAS VS STATE OF ODISHA	UDIT RANJAN JENA VS	SORO /561 /2024 () //
423	D-ABLAPL/22871/2024 ABLAPL/8226/2024	JAKHIM KULDIP VS STATE OF ODISHA	T.N.MURTY VS	SUNABEDA /153 /2023 () //
424	D-ABLAPL/21863/2024 ABLAPL/8227/2024	PRASANT KUMAR JENA @ RASA JENA VS STATE OF ODISHA	T. DHIREN KUMAR DORA VS	MANIABANDHA /32 /2023 () //
425	D-ABLAPL/22872/2024 ABLAPL/8228/2024	MANOJ@MANORANJAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /272 /2024 () //
426	D-ABLAPL/21876/2024 ABLAPL/8229/2024	BIKASH RAPTAN VS STATE OF ODISHA	SANJAYA KUMAR PATRI VS	MARINE PS AT JAMBO /36 /2024 () //
427	D-ABLAPL/22399/2024 ABLAPL/8230/2024	DILIP AMRUTLAL GUDAKHA VS UNION OF INDIA	ANURAG PATI VS	/ /0 SPL.CJM (CBI),BHUBANESWAR(Khordha) PMLA/0000004/2016
428	D-ABLAPL/22460/2024 ABLAPL/8231/2024	JHULANI DAS VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BADAMBADI /44 /2024 () //
429	D-ABLAPL/22876/2024 ABLAPL/8232/2024	NARAHARI SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NIALI /272 /2024 () //
430	D-ABLAPL/21994/2024 ABLAPL/8233/2024	SMRUTI RANJAN SRICHANDAN @ CHINU SRICHANDAN VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	AIR FIELD P.S. /199 /2024 () //
431	D-ABLAPL/22852/2024	MANARANJAN SANDHA	JUGALA KISHORE PANDA	KANTAMAL /140 /2024

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	ABLAPL/8234/2024	VS STATE OF ODISHA	VS	() //
432	D-ABLAPL/22493/2024 ABLAPL/8235/2024	MAMATA SAHU VS STATE OF ODISHA	SARADA PRASAD DASH VS	JASHIPUR /55 /2024 () //
433	D-ABLAPL/22011/2024 ABLAPL/8236/2024	HRUSIKESA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /114 /2024 () //
434	D-ABLAPL/22062/2024 ABLAPL/8237/2024	ARJUN NAYAK VS STATE OF ODISHA	SURESH KUMAR JENA VS	DHARMASALA /570 /2024 () //
435	D-ABLAPL/22504/2024 ABLAPL/8238/2024	BHOLANATH RANA VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PHIRINGIA /147 /2022 () //
436	D-ABLAPL/22152/2024 ABLAPL/8239/2024	SAMIT KARUAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /1 /2022 () //
437	D-ABLAPL/22201/2024 ABLAPL/8240/2024	MANOJ CHHATRIA @ CHHATIYA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	SECTOR-7 /130 /2024 () //
438	D-ABLAPL/22071/2024 ABLAPL/8241/2024	HARISH CHANDRA SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	BINJHARPUR /425 /2024 () //
439	D-ABLAPL/18642/2024 ABLAPL/8242/2024	NIRANJAN PRADHAN @ NILU PRADHAN VS STATE OF ODISHA	ABHIJIT PATI VS	BARANGA /397 /2023 () //